

HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD
ABSTRACT

STATE JUDICIAL SERVICES - Telangana State Judicial Service - District and Sessions Judges - Smt B.Prathima, VI Additional District and Sessions Judge, Siddipet, Medak District is posted as Senior Faculty Member-I, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad, for a period of one year - **ORDERES - ISSUED.**

ROC.NO.287/2019-B.SPL.

NOTIFICATION NO.56-B.SPL.

DATED:25.01.2019.

The High Court is pleased to order the following Posting and Transfer:-

Smt B.Prathima, VI Additional District and Sessions Judge, Siddipet, Medak District is posted as Senior Faculty Member-I, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad, for a period of one year (Post kept vacant).

- i. Smt B.Prathima, will immediately handover charge of her post and also the posts for which she is holding full additional charge to the Judge, Family Court -cum- VII Additional District and Sessions Judge, Medak at Sangareddy and shall take charge of her post from the Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
- ii. The Judge, Family Court -cum- VII Additional District and Sessions Judge, Medak at Sangareddy, will be in full additional charge of the post VI Additional District and Sessions Judge, Siddipet, Medak District and also the posts for which the VI Additional District and Sessions Judge, Siddipet, Medak District is holding full additional charge until further orders.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
25.01.19.

To

1. The Officer concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to **the Registrars**, High Court for the State of Telangana, Hyderabad (for placing before the Registrars for information)

4. The Registrar (I.T.-cum-Central Project Coordinator) High Court for the State of Telangana, Hyderabad (with a request to direct the concerned to upload the proceedings in the official website of the High Court for the State of Telangana)
5. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
6. The VI Additional District and Sessions Judge, Siddipet, Medak District.
7. The Judge, Family Court -cum- VII Additional District and Sessions Judge, Medak at Sangareddy.
8. The II Additional District and Sessions Judge (Fast Track Court), Sangareddy, Medak District.
9. The IV Additional District and Sessions Judge (Fast Track Court), Siddipet, Medak District.
10. The Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy
11. The Director of Treasuries and Accounts, Hyderabad.
12. The Addl. Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
13. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
14. The Pay and Accounts Officer, Hyderabad
15. The District Treasury Officer, Medak at Sangareddy
16. The Sub-treasury Officer, Siddipet, Medak District.

17. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.I (Budget) Section, (c) Vigilance Cell, (d) E.Section
 - (e) Work Review Cell, (f) O.P. Cell, (g) D.II Section, (h) Enquiry Cell
 - (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad.